

(c) and (d) The three MCDs have informed that no Biometric Data is used to verify these pension beneficiaries. However, instructions of Central Government pension rules issued by Ministry of Finance from time to time are adhered to. New Delhi Municipal Council (NDMC) has adopted “Jeevan Pramaan Scheme an Aadhaar Based Digital Life Certificate” to verify the pension beneficiaries and around 3560 pensioners have already registered themselves to avail the facility.

(e) The details of amount of money given by NDMC and three MCDs during the fiscal year 2016-2017 (till February, 2017) to its pensioners/beneficiaries are as under:

Department	Amount (in crore)
New Delhi Municipal Council (NDMC)	₹ 227.00
North DMC	₹ 294.66
South DMC	₹ 203.00
East DMC	₹ 107.85

Child trafficking racket in West Bengal

2305. SHRI RITABRATA BANERJEE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a child trafficking racket has been unearthed in West Bengal recently;

(b) if so, the details thereof;

(c) whether it is a fact that leaders of political parties are involved in the racket; and

(d) if so, the political affiliation of the people arrested?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (d) Information is being obtained and will be laid on the Table of the House.

Human trafficking cases in North-Eastern States

2306. SHRIMATI RANEE NARAH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the human trafficking cases in the North-Eastern States in 2014, 2015 and 2016;

(b) the multi-pronged approach to combat the menace of human trafficking by the Central Government; and

(c) the number of Anti Human Trafficking Units (AHTUs) set up in the North-Eastern States?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) As per data compiled by National Crime Records Bureau, the number of cases registered under human trafficking in North-Eastern States in 2014, 2015 and 2016 is as follows:

States	2014	2015	2016*
Arunachal Pradesh	1	1	2
Assam	380	1480	91
Manipur	3	0	3
Meghalaya	17	18	7
Mizoram	0	0	2
Nagaland	4	4	0
Sikkim	1	0	1
Tripura	0	16	0

Data is provisional

(b) 'Police' is a State subject and as such registration, investigation and prevention of crime of human trafficking is the responsibility of State Governments. The Central Government supplements the efforts of State Governments by issuing advisories and guidelines from time to time and by providing financial assistance for setting up Anti-Human Trafficking Units at District level in various States. Training is also provided to State Police Personnel in human trafficking. The Government of India has signed Memorandums of Understanding with the Government of Bangladesh and UAE on prevention of Human Trafficking.

(c) The number of Anti-Human Trafficking Units set up in North-Eastern States is as below:

States	Number of AHTUs
Arunachal Pradesh	8
Assam	10
Manipur	5
Meghalaya	3

States	Number of AHTUs
Mizoram	4
Nagaland	4
Sikkim	2
Tripura	2

Fencing of border area passing through Malda district

2307. SHRI VIVEK GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether cases of fake currencies have increased post-demonetisation, if so, the details of fake currency seized post demonetisation, district-wise;

(b) whether out of 220 kms. of the border area passing through Malda district, West Bengal, only 150 kms. have been fenced, whether this has been a reason for increase in fake currency rackets in the area;

(c) if so, whether Government has fixed any time-line to fence the unmarked area, if so, the details thereof and if not, the reasons therefor; and

(d) the reasons for BSF authorities continuously failing in securing the borders from smuggling of currency?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): (a) The details of fake currency seized along International Borders (IB), post demonetization, district-wise is as follows:-

Border	State	Distt.	FICN Seized (In ₹)
Indo-Bangladesh Border	West Bengal	Malda	14,76,000/-
		Murshidabad	1,00,000/-
Indo-Myanmar Border	Manipur	Tamenglong	1000/-

(b) and (c) Some portion of Indo-Bangladesh border in Malda district is unfenced due to low lying/riverine areas, pending land acquisition, etc. The Government of India has decided to plug the gaps along Indo-Bangladesh Border by means of physical and non-physical barriers.

(d) Following steps are being taken by BSF to stop fake currency smuggling:

(i) Effective domination of the borders by BSF through round the clock surveillance of the border, viz., patrolling, laying nakas, establishing